

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Bhadreshwar Vidyut Pvt Ltd**

PETITION NUMBER : **CP/106/2021**

APPLICATION NUMBER : **a) IA(IBC)/1139(CHE)2023
b) IA(IBC)/1140(CHE)2023
c) IA(IBC)/1444(CHE)2023
d) IA/IBC/2173/2023
e) IA/IBC/319/2024**

ORDER

Ld. Counsel Mr. Shreyan Das for the Applicant. Ld. Counsel Mr. Yashish Chandra for the Respondent / RP.

In this case amendment Applications have been filed and the physical copies are yet to be available on record. Applicant sought 1 week time. Applicant is also directed to serve copy on all the parties.

Reply be filed within 3 weeks.

Rejoinder be filed within a week thereafter.

Applications are posted for hearing on **02.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk